

(ख) क्या उन के मंत्रालय का विचार यहाँ पर ऊपर पुल बनाने का है ; और

(ग) यदि हो, तो कब तक ?

रेल मंत्रालय में उपमंत्री (श्री सुहृन्वद शर्मा शूरेजी) : (क) 1-1-1970 और 31-12-1973 के बीच चार वर्षों की अवधि में अलीगढ़ जंक्शन के समपार फाटक नं० 109 पर दो बुईटनाएँ हुई थी। इन बुईटनाओं में एक व्यक्ति मरा और अन्य तीन जखमी हुए।

(ख) और (ग). अलीगढ़ की नगरपालिका के परामर्श से इस समपार के बदले एक ऊपरी सड़क पुल की व्यवस्था करने के प्रश्न पर विचार किया जा रहा है। इस प्रस्ताव की जांच का काम प्रारम्भिक अवस्था में है और अभी भी नगरपालिका द्वारा अपने हिस्से की लागत का वहन करने का वचन दिया जाना है। इसलिए ऊपरी पुल के निर्माण के लिए कोई लक्ष्य तिथि बता सकना अभी सम्भव नहीं है।

Parity in production of drugs by Indian and Foreign Firms

6176. SHRI K. S. CHAVDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have fixed any parity by value in the production of bulk drugs both for Indian and foreign drug manufacturing units; and

(b) if so, what relation Government have established between the total sales and value of bulk drugs produced?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) No, Sir.

(b) Does not arise.

Manufacture of Formulations by some Firms

6177. SHRI K. S. CHAVDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state whether some foreign firms are manufacturing formulations alone and if so, their names and particulars?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): The following foreign firms are licensed/Registered for the manufacture of formulations of drugs only:

Abbott Laboratories Ltd.

Anglo French Drug Co. Ltd.

Beecham Ltd.

Laboratories Grimault Ltd.

Smith Kline and French Ltd.

The names of formulations manufactured by them are being collected and will be placed on the Table of the House.

Introducing Ampicillin formulations by M/s. S. K. F. without permission

6178. SHRI K. S. CHAVDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it has come to the notice of Government that M/s. S. K. F. have introduced Ampicillin formulations without any permission; and

(b) whether this was brought to the notice of Government by I.D.M.A. and what steps Government have taken so far in this direction?